COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 203 OF 2016 & IA NO. 987 OF 2017

Dated : 29th November, 2018

Hon'ble Mrs. Justice Manjula Chellur, Chairperson Present: Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of: Indian Wind Power Association (I Vs. Eastern Power Distribution Co. of Ltd. & Anr.		a Pradesh		Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Abhishek	Raj	
Counsel for the Respondent(s)	:	Ms. Prerna S Mr. Gautam I	•	akar for R-1

ORDER

As agreed by learned counsel for the parties, list the matter

for hearing on **08.02.2019.**

(Ravindra Kumar Verma) **Technical Member**

(Justice Manjula Chellur) Chairperson

Ts/kt